

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14506-14507/2014

[Arising out of impugned final judgment and order dated 28-03-2014 in CN No. 572/2001 and in CN No. 545/2001 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

BALRAM & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM (DEAD) THROUGH LRS AND ORS.

Respondent(s)

Date : 05-03-2025 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) : Mr. Vinay Navare, Sr. Adv.
Mr. Praveen Chaturvedi, AOR

For Respondent(s) Mr. Anshuman Sinha, Adv.
Mr. Vijay Pandey, Adv.
Mr. Udayan Sinha, Adv.
Mr. Vinay Prakash, Adv.
Ms. Pragya Sharma, Adv.
Mr. Hemant More, Adv.
Ms. Jaikriti S. Jadeja, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List the appeal for hearing in the month of December, 2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR